

THE MINISTER FOR PRODUCTION (SHRI K. C. REDDY): (a) Yes.

(b) The available results of analysis and the technical opinion obtained thereon showed that the coking index of the coals from these two seams was low and the coke produced was not hard. Coal of Disergarh and Poniat seams has, therefore, been classified as non-coking coal.

(c) The list drawn up contains only collieries classified by the Board as producing metallurgical coal.

EVACUEE PROPERTIES IN INDIA

169. SHRIMATI SHOILA BALA DAS: Will the Minister for REHABILITATION be pleased to state:

(a) what is the total number of moveable and immoveable evacuee properties in Orissa which have already been vested in the Custodian;

(b) what is the total amount of property and estimated monthly income from all the various evacuee properties which have been vested in the Custodians;

(c) whether all incomes from these evacuee properties are collected regularly; if not, why not;

(d) whether a very large amount of arrears in respect of these evacuee properties have accumulated; and

(e) if the answer to part (d) above be in the affirmative, whether Government will lay a statement on the Table showing how from month to month these arrears have accumulated?

THE DEPUTY MINISTER FOR REHABILITATION (SHRI J. K. BHONSLE): (a) to (e). The information is being collected and will be laid on the Table of the House in due course.

REHABILITATION OF DISPLACED PERSONS FROM WEST PAKISTAN

170. SHRI M. VALIULLA: Will the Minister for REHABILITATION be pleased to state:

(a) how many new towns have been built for rehabilitation of refugees from West Pakistan and which are those towns;

(b) how many persons in each town are rehabilitated; and

(c) how many hospitals, schools, colleges, vocational or technical institutions and training centres have been opened in each of these new towns?

THE DEPUTY MINISTER FOR REHABILITATION (SHRI J. K. BHONSLE): (a), (b) and (c). The information is being collected and will be laid on the Table of the House.

INTERNATIONAL ORGANISATIONS WORKING IN INDIA

171. SHRI M. VALIULLA: Will the PRIME MINISTER be pleased to state:

(a) the number of international organisations belonging to the United Nations Organisation working in India at present; and

(b) the amount which each of these organisations spent in India during the year 1952?

THE PRIME MINISTER AND MINISTER FOR EXTERNAL AFFAIRS AND DEFENCE (SHRI JAWAHARLAL NEHRU):

- (1) World Health Organisation.
- (2) United Nations International Children's Emergency Fund.
- (3) International Labour Organisation.
- (4) Regional Office of International Labour Organisation for South East Asia.
- (5) Food and Agricultural Organisation.
- (6) United Nations Technical Assistance Administration.
- (7) United Nations Educational, Scientific and Cultural Organisation.
- (8) United Nations Information Centre.

(b) Complete information is not available with the Government of India.